

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 651 of 2019

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2020

Name of the Company:

B.M Enterprise
V/s
Hitkari Packaging Pvt Ltd

Section:

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel for the Operational Creditor appeared.

Learned Counsel for the Corporate Debtor appeared.

Learned Counsel for the Operational Creditor seeks time with the consent of other side.

Matter to appear for further consideration on 23.11.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 12th day of October, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)